

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1505**  
(TO BE ANSWERED ON 04.12.2024)

**RECONSIDERATION OF RETIREMENT AGE**

**1505. SHRI TEJASVI SURYA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to revise the age of superannuation of all Government employees after completing a maximum service period of 30 years or completing 60 years as per the date of birth, whichever is earlier, so as to have uniformity in civil services & also provide an opportunity for youth of the Nation in light of the available data on eligible youth for employment i.e., those who are borne after 2000;
- (b) if so, the details thereof;
- (c) if not, whether there is any reconsideration regarding the age of retirement for Government employees; and
- (d) the measures taken by the Government to provide more employment for the youth in civil services?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): No such proposal is under consideration of the Government.

(d): Government is constantly engaged in formulation of policies, programmes and other measures for providing employment for the youth in civil services, based on the requirement as per Transaction of Business in the Government. Ministries/ Departments of the Central Government have been directed from time to time, to fill up vacant posts in a time bound manner. Rozgar Melas are organized by the Government for filling up vacancies in Mission Mode across all the Central Government Ministries/ Departments/ Central Public Sector Undertaking (CPSUs)/ Autonomous Bodies/ Education and Health Institutions etc.in a time bound manner, providing employment to youth in civil services.

\*\*\*\*\*